## <u>NOTICE</u>

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on Monday, 5<sup>th</sup> May 2025 in Chamber No. 61-A at 2.10 p.m. :** 

The Single Bench presided over by the **Hon'ble Shri Justice Ashwin D. Bhobe** will take up the following matters, as per the board to be notified separately.

## APPELLATE SIDE

- 1) Civil WP No. 7241/2023; and
- 2) Civil WP No.12552/2023

Dated this 3<sup>rd</sup> day of May, 2025.

By Order,

sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.